



Annexure 9

Name of Corporate Debtor : Hindusthan National Glass & Industries Ltd.

Date of Commencement of CIRP : 21 October 2021

Pursuant to claims received and updated as on 17-March-2022

List of other Creditors (Other than Financial Creditors and Operational Creditors)

| Sl No. | Name of creditor | Details of claim received | | Details of claim Admitted | | | | | Amount of conting ent claim | Amount of any mutual dues that may be set off | Amount of claim not admitted | Amount of claim under verificat ion | Remarks if any |
|--------|--|---------------------------|--------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|-----------------------------|---|------------------------------|-------------------------------------|----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by Guarantee | Whether related party? | | | | | |
| 1 | Commercial Tax Officer, Andhra Pradesh | 07-Jan-22 | 1,76,72,704 | | | | | | | | 1,76,72,704 | - | Note 1 |
| 2 | Jai Auto Engineering Works | 13-Nov-21 | 57,891 | - | | | | | | | 57,891 | - | Note 1 |
| 3 | KCF Facility Management | 22-Dec-21 | 1,34,783 | - | | | | | | | 1,34,783 | - | Note 1 |
| 4 | Natraj Electrocasting Private Limited | 21-Jan-22 | 28,91,568 | | | | | | | | 28,91,568 | - | Note 1 |
| 5 | Quality Technologies Private Limited | 14-Dec-21 | 4,87,856 | - | | | | | | | 4,87,856 | - | Note 1 |
| 6 | Rajpriya Instruments and Controls | 22-Nov-21 | 1,66,262 | - | | | | | | | 1,66,262 | - | Note 1 |
| 7 | Tagore Enterprises | 12-Dec-21 | 20,82,903 | - | | | | | | | 20,82,903 | - | Note 1 |
| 8 | Technosoft Consultancy & Services | 03-Nov-21 | 7,42,979 | - | | | | | | | 7,42,979 | - | Note 1 |
| | Total | | 2,42,36,946 | - | | | | | - | - | 2,42,36,946 | - | |

Note 1 - Incorrect Claim Form has been received from this creditor. Creditor has been informed that revised form has to be submitted in order to include their claim. Accordingly, such claims have not been admitted.